# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

#### RAJYA SABHA UNSTARRED QUESTION NO. 1991

TO BE ANSWERED ON THE  $17^{\text{TH}}$  DECEMBER, 2025/ AGRAHAYANA 26, 1947 (SAKA)

**ASSISTANCE PROVIDED TO STATES TO TACKLE LWE** 

1991 # SHRI ADITYA PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has formulated any national policy to tackle Left-Wing Extremism (LWE);
- (b) if so, the details thereof;
- (c) whether Government has provided special assistance to the States to deal with LWE; and
- (d) if so, State-wise details of assistance provided during the last five years, including Jharkhand?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a) to (d):
- (i) As per Seventh Schedule of the Constitution of India, subjects of Police and Public Order are with the State Governments. However, the Government of India (GoI) has been supplementing the efforts of States affected by Left Wing Extremism (LWE). To address the LWE menace holistically, a "National Policy and Action Plan to address LWE" was approved

in 2015. It envisages a multi-pronged strategy involving security related measures, development interventions, ensuring rights and entitlements of local communities etc. The government's focus on development in tribal and remote areas has addressed the root cause of Naxalism. Improved law and order and security situation, accompanied by investment in infrastructure has created an enabling environment for enhanced economic development including increase in public/private investment.

- (ii) On security front, the GoI assists the LWE affected State Government by providing Central Armed Police Forces battalions and sanctioning of India Reserve Battalions, helicopter support, strengthening of camp infrastructure, training, funds for modernization of State police forces, equipment & arms, sharing of intelligence, construction of Fortified Police Stations etc.
- For capacity building of states since FY 2020-21, approx. Rs.1,643 crore have been released to LWE affected states on operational expenditure and training needs of Security Forces, rehabilitation of surrendered LWE cadre, ex-gratia to families of civilians killed in LWE violence/martyred security force personnel etc. under Security Related Expenditure (SRE) scheme. Works of Rs. 1757 crore have been sanctioned to LWE affected states for strengthening of State's Special Forces, State Intelligence

Branches (SIBs), District Police and construction of Fortified Police
Stations (FPS) under Special Infrastructure Scheme (SIS).

- The efforts of the States for equipping and modernizing their police forces have been supplemented under the scheme of "Assistance to States & UTs for Modernization of Police". Under the scheme, central assistance is provided to the State Governments for weapons, equipment for Information Technology, Communication, Training, construction of Police stations, mobility and construction of police housing and other police infrastructure etc.
- There has been a special focus on the financial choking of LWEs and unearthing of the nexus between CPI (Maoists) and its financial supporters. For effective action towards choking of funds and other resources to LWE, coordinated actions are being taken by State Police in cooperation with Central agencies by various means.
- The Gol's focus on security infrastructure has been pivotal. In the last decade 656 fortified police stations have been built. Besides, 377 new security camps have been established in core LWE affected areas in last six years.

- (iii) On development front, apart from the flagship schemes of Government of India (GoI), several LWE affected areas specific initiatives have been taken with special thrust on expansion of road network, improving telecommunication connectivity, education, skill development and financial inclusion. The efforts undertaken are periodically monitored, evaluated and modified to optimize the results. A few of these initiatives undertaken on development front are enumerated below:
- For expansion of road network, 8301 km have been constructed under
   02 LWE specific schemes namely Road Requirement Plan (RRP) and
   Road Connectivity Project for LWE Affected Areas (RCPLWEA).
- For improving telecom connectivity in LWE affected areas 6,775 towers have been commissioned.
- For Skill Development, 19 Industrial Training Institute (ITI) and 05 Skill
   Development Centres (SDC) have been opened.
- For quality education in tribal areas 95 Eklavya Model Residential Schools (EMRS) have been made functional.

- For financial inclusion, Department of Posts has opened 4,262 Post
   Offices with banking services in LWE affected districts. 719 Bank
   Branches and 204 ATMs have been opened in Most LWE affected districts.
- For further impetus to development, funds are provided for filling critical gaps in public infrastructure in Most LWE affected Districts under Special Central Assistance (SCA) scheme. A total of Rs. 1,576 crore approx. has been released from FY 2020-21 to 2024-25.
- (iv) The resolute implementation of the "National Policy and Action Plan 2015" has resulted in consistent decline in violence and constriction of geographical spread. LWE which has been a serious challenge to the internal security of the nation has been significantly curbed in the recent times and has been constricted to only a few pockets. The LWE perpetrated violence incidents have come down from high of 1936 in year 2010 by 89% to 222 in 2025. Resultant deaths of Civilians & Security Forces have also come down from high of 1005 in year 2010 by 91% to 95 in year 2025. The number of LWE-affected districts reduced from 126 to 90 in April-2018, 70 in July-2021, 38 in April-2024, 18 in April-2025 and only 11 in October-2025 with only 3 districts now categorized as Most LWE Affected.

(v) State-wise details of assistance provided during the last five years, including Jharkhand are given at Annexure-I.

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#### SECURITY RELATED EXPENDITURE (SRE) SCHEME

(Rs. in crores)

S.No.	STATES	2020-	2021-	2022.22	2023-	2024-
	STATES	21	22	2022-23	24	25
1	ANDHRA PRADESH	8.96	10.39	14.23	9.64	17.11
2	BIHAR	14.23	11.71	14.15	13.11	8.69
3	CHHATTISGARH	140.61	136.82	133.35	176.89	190.55
4	JHARKHAND	77.11	84.45	60.95	102.24	55.27
5	KERALA	-	-	-	0.18	0.35
6	MADHYA PRADESH	0.83	5.08	4.97	6.96	5.16
7	MAHARASHTRA	32.25	10.01	15.15	37	10.74
8	ODISHA	14.1	38.48	49.4	42.8	29.07
9	TELANGANA	9.44	5.6	11.17	4.66	6.04
10	UTTAR PRADESH	3.22	0.73	1.51	-	-
11	WEST BENGAL	3.73	3.69	2.07	6.52	2.02
	Total	304.49	306.95	306.95	400	325

# SPECIAL CENTRAL ASSISTANCE (SCA) SCHEME

(Rs. in crores)

S.No.	State	2020-	2021-	2022-	2023-	2024-25	
		21	22	23	24		
1	Andhra Pradesh	14.25	20	10.25	7.5	-	
2	Bihar	80	60	18.38	7.5	-	
3	Chhattisgarh	114	140	82.08	61.71	230.56	
4	Jharkhand	199	160	54.23	52.01	27.47	
5	Maharashtra	0	7.5	9.05	7.8	15	
6	Odisha	28.5	60	20.76	3.11	1.94	
7	Telangana	14.25	20	10.25	7.5	-	
8	Kerala			2.5	-	-	
9	Madhya Pradesh		20	2.5	7.11	-	
	Total	450	487.5	210	154.24	274.97	

## Annexure I (Page-2) R.S.US.Q.NO. 1991 FOR 17.12.2025

### SPECIAL INFRASTRUCTURE SCHEME (SIS) FOR LWE AFFECTED AREAS:

(Rs. in crores)

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S.No.	State	2020- 21	2021- 22	2022- 23	2023- 24	2024- 25	2025- 26	Total
1	ANDHRA PRADESH	0	0	7.61	7.07	0	0	14.68
2	BIHAR	0	12.35	22.01	1.82	0	0	36.18
3	CHHATTISGARH	0	0	41.49	20.3	0	0	61.79
4	JHARKHAND	0	8.39	42.59	12.79	0	0	63.77
5	MAHARASHTRA	0	0	18.44	5.53	0	11.94	35.91
6	ODISHA	0	9.87	23.55	10.28	0	0	43.7
7	TELANGANA	0	1.61	26.07	3.61	4.16	0	35.45
8	MADHYA PRADESH	0	0	6.34	0.32	0	0	6.66
9	KEL	0	0	1.52	2.08	0.33	0	3.93
10	UTTAR PRADESH	0	0	0.38	1.47	0	0	1.85
	Total	0	32.22	190	65.27	4.49	11.94	303.92

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